

(b) Yes; a memorandum dated 25th July, 1970 was received from the General Secretary, All India Unani Tibbi Conference suggesting separate independent Central Councils for Ayurveda, Siddha and Unani systems of Indian Medicine.

(c) Parliament which considered the Indian Medicine Central Council Bill, 1970, as reported by the Joint Committee of both Houses, did not favour a separate Central Council for each of these systems of Indian medicine.

**Setting up a Barium Chemical Plant
in Cuddapah District,
Andhra Pradesh**

7185. SHRI ESWARA REDDY : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether any application for a licence to set up a Barium Chemical Plant near Mangampet, Rajampet Taluk, Cuddapah District, Andhra Pradesh has been received; and

(b) if so, the action taken thereon ?

THE DEPUTY MINISTER IN THE
MINISTRY OF PETROLENM AND
CHEMICALS (SHRI DALBIR SINGH) :

(a) No, Sir.

(b) Does not arise.

**Unauthorised Construction in Markets
of Government Colonies of South Delhi**

7186. SHRI G. S. MISHRA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether some unauthorised constructions have been made in the verandahs of shops allotted to shopkeepers of markets

in some Government colonies in South Delhi;

(b) if so, from which areas complaints have been received about such encroachments during the last one year; and

(c) the action taken by Government against the persons who made such encroachments and the result thereof ?

THE MINISTER OF STATE IN THE
MINISTRY OF WORKS AND HOUSING
(SHRI I. K. GUJRAL (a) Yes, Sir.

(b) During the last one year, reports were received about the unauthorised constructions in the verandahs of shops in the markets in Government colonies at Nanakpur, Babu Market and R. K. Puram (Sectors I, III & VI) in South Delhi.

(c) Show cause notices for such encroachments have been served on the shopkeepers in the Babu Market. In respect of shops in sectors I & III R. K. Puram, the Delhi Municipal Corporation has been requested to take action under their by-laws. Action in the case of Nanakpur and R. K. Puram (Sector VI) markets is in hand.

**Reservation of Posts for Scheduled
Castes/Scheduled Tribes in all India
Institute of Medical Sciences.**

7187. SHRI AMBESH : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether the All India Institute of Medical Sciences has accepted the principles of reservations to be made for candidates belonging to Scheduled Castes/Tribes in services and posts under its control;

(b) whether on the 14th July, 1969, interview for selection of Departmental candidates having minimum 5 years of

experience as Operation Room Assistant for promotion to the posts of Technical Assistant reserved for candidates belonging to Scheduled Caste, was held in the above Institute ;

(c) whether in spite of the availability of suitable Scheduled Caste candidates having the requisite experience, the reserved post has been filled by the General candidates; and

(d) if so, the reasons therefor ?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : (a) Yes.

(b) The interview was held on the 14th and 16th of May, 1969 and not on the 14th of July, 1969, for recruitment to posts of Technical Assistant for various areas of the Hospital. Applications were invited from departmental candidates who had worked for 5 years or more in the special fields/disciplines of Operating Theatres, Surgical Anaesthesia C.S.S.R., Blood Bank and Hospital Laboratory in posts equivalent to Technicians. One post each for Scheduled Caste candidates and Scheduled Tribes candidates was reserved,

(c) No. The reserved post was not filled in.

(d) There was only one applicant belonging to the Scheduled Castes category. He was not found suitable for appointment as Technical Assistant.

Conference of Ministers of Rural Housing at Jaipur

7188. **SHRI ESWARA REDDY :** Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the important recommendations made in the meeting of State Ministers in-charge of Rural Housing held in Jaipur in July, 1970 to consider the problem of rural housing;

(b) whether Government have received any data from Andhra Pradesh Government regarding the selection of Districts for undertaking an intensive programme of rural housing as per the recommendation; and

(c) if so, the particulars thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) A summary of the conclusions reached at the meeting is given in the attached statement.

(b) Yes.

(c) The State Government had furnished the following broad details :-

- | | |
|---|---|
| (i) Names of districts selected. | Srikakulam
Ongole
Kurnool
Medak
Mahboob-nagar (partial) |
| (ii) No. of landless agricultural worker house-holds in the selected districts. | 15,640 |
| (iii) Amount required for acquisition of land for provision of free house-sites to the landless households. | Rs 12.30 lakhs |
| (iv) Funds required for construction of houses for the landless families. | Rs.187.70 lakhs |